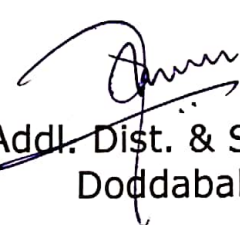


IV Addl. Dist. & Sessions Judge, Doddaballapura.

Cause List date: 02.07.2021

| Morning Session | Afternoon Session |
|--|--|
| EVIDENCE 1. M.C.10078/2020 2. M.C.10060/2020 3. SC10023/2017 4. SC10015/2019 | NOTICE 1. Misc10001/2019 2. M.C.10147/2020 3. M.C.10076/2020 4. EX10101/2019 5. M.A.10001/2020 6. A.P.10001/2021 7. A.P.10002/2021 8. A.P.10003/2021 9. A.P.10004/2021 10. A.P.10005/2021 11. A.P.10006/2021 12. A.P.10007/2021 13. A.P.10008/2021 14. A.P.10009/2021 |
| ARGUMENTS/HEARING 5. M.C.10123/2020 6. R.A.10058/2019 7. P and SC10054/2020 8. Misc10012/2021 9. SC 10010/2018 | |
| OBJECTION 10. M.V.C.20/2019 11. M.C.10193/2020 | |
| Payment 12. EX10041/2018 | |
| HBC 13. SC10010/2020 | |

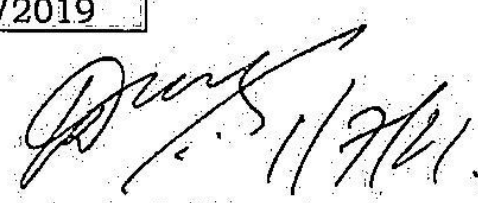

IV Addl. Dist. & Sessions Judge,
Doddaballapura.

Office of the
Prl. Civil Judge & JMFC,
Doddaballapura, Dated 1.07.2021.

NOTIFICATION:

In pursuance to the direction of the Hon'ble High Court of Karnataka, Bengaluru, in new SOP dated 25.06.2021 the following cases on the file of Prl. Civil Judge & JMFC, Doddaballapura, will be taken up on 2.07.2021 as detailed below, concerned Advocates are hereby informed to represent either through Physically, or through Video conference through link: <https://meet.jit.si/pcjdbpura>

| Morning Session | | Afternoon Session | |
|-----------------|----------------|-------------------|----------------|
| Sl. No. | Case No. | Sl. No. | Case No. |
| 1 | OS 230/2009 | 1 | OS 403/2013 |
| 2 | OS 99/2010 | 2 | OS 409/2013 |
| 3 | OS 123/2011 | 3 | OS 245/2014 |
| 4 | OS 183/2011 | 4 | OS 401/2014 |
| 5 | OS 273/2012 | 5 | OS 209/2017 |
| 6 | OS 517/2013 | 6 | OS 179/2018 |
| 7 | OS 489/2018 | 7 | OS 231/2018 |
| 8 | OS 419/2019 | 8 | OS 383/2020 |
| 9 | MIS 18/2019 | 9 | C. C 633/2013 |
| 10 | OS 209/2019 | 10 | C. C 808/2013 |
| 11 | C. C 618/2013 | 11 | C. C 991/2013 |
| 12 | C. C 948/2013 | 12 | C. C 1140/2016 |
| 13 | C. C 814/2014 | 13 | C. C 1878/2020 |
| 14 | CRL.MIS 213/20 | 14 | CRL.MIS 71/21 |
| 15 | CRL.MIS 214/20 | 15 | PCR 153/2019 |


Prl. Civil Judge & JMFC
Doddaballapura

02.07.2021

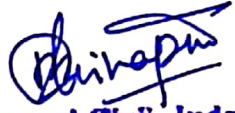
ACJ. D B Pura.

morning Session

afternoon Session.

1. OR 52/07
2. v 530/08
3. v 602/08
4. v 162/08 CW 166/08
5. v 578/11
6. v 438/07
7. v 368/08
8. v 158/10
9. v 70/10
10. v 364/10
11. v 394/11
12. v 562/11
12. v 500/11
14. v 302/20
15. v 304/20

1. OR 256/07
2. v 404/08
3. v 476/08
4. v 348/10
5. v 40/10
6. v 374/10
7. v 276/18
8. v 32/18
9. v 260/19
10. v 506/19
11. v 532/19
12. v 440/19
13. v 68/21
14. v 36/21
15. v 188/21

 11/7/2021
 Additional Civil Judge (Junior
 Division) and J.M.F.C.
 Doddaballapura-561 203